

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED : 23.04.2020

CORAM:

THE HON'BLE MR.JUSTICE M.GOVINDARAJ

CrI.O.P.No.7304 of 2020

Sakthivel

... Petitioner /A2

Vs

State Represented by,
The Inspector of Police
Ramanatham Police Station
Cuddalore district

... Respondent

PRAYER: Criminal Original Petition filed under Section 482 of Code of Criminal Procedure to direct the District Sessions Judge, Cuddalore to consider the bail application of the petitioner on the same day on the event of his surrender and to dispose of the same in accordance with law in Crime

No.165 of 2020.

For Appellant : Ms.T.Dharani

For Respondent : Mr.T.Shunmugarajeswaran, APP

ORDER

Petitioner seeks a direction to the District Court Cuddalore to consider his bail application for offence u/s. 294(b), 506(i) IPC and 3(1)(u), 3(1)(r) and 3(1)(s) of the Schedule Caste and the Schedule Tribes (Prevention of Atrocities) Amendment Act, 2015.

2. The alleged offence had taken place out of tik tok message in the virtual media. On the basis of that FIR has been filed. As per Sec.18 of the Schedule Caste and the Schedule Tribes (Prevention of Atrocities) Act, 1989, the grant of anticipatory bail is barred. AS per Sec. 15 A of the Act the victim is entitled to notice to ensure fair trial.

3. However, considering the prevailing pandemic conditions and the fact that calling the victim to the Court during the lockdown period may be detrimental to his health, notice to the victim for the present is dispensed with.

4. Considering the facts and circumstances of the case, this Court issues a direction to the District Sessions Judge, Cuddalore to consider and take up the bail application of the petitioner on the same day on the event of his surrender and to dispose of the same in accordance with law.

The Criminal Original petition is ordered accordingly.

23.04.2020

To

1.The District Sessions Judge, Cuddalore

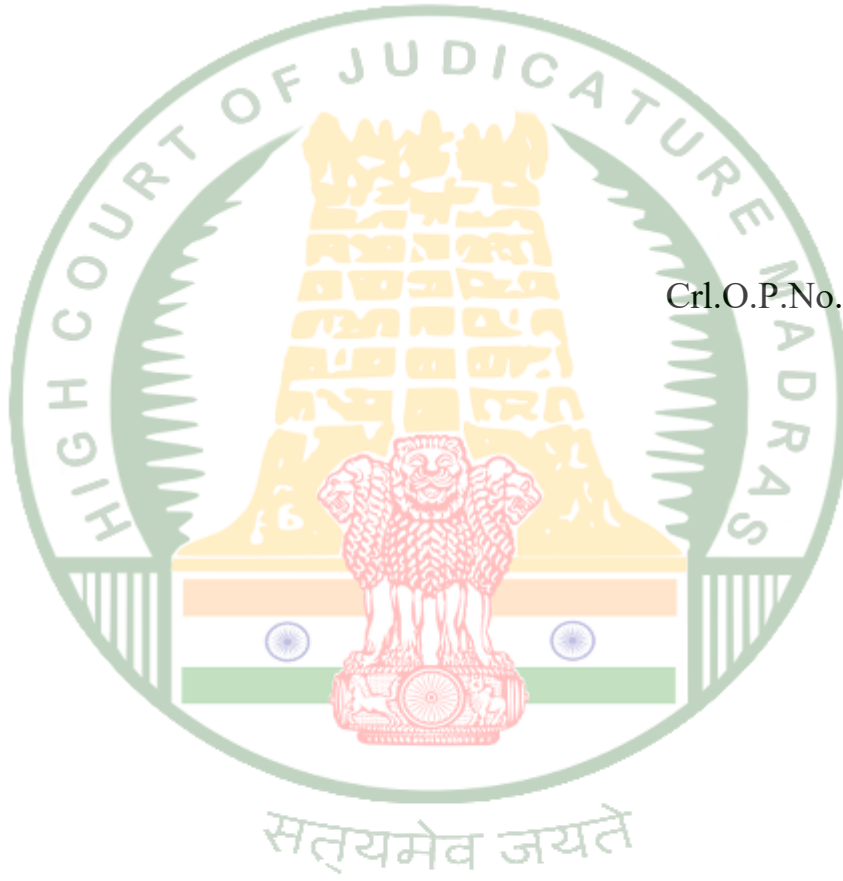
2. The Public Prosecutor
High Court Madras

3. The Inspector of Police,
Ramanatham Police Station
Cuddalore district

CrI.O.P.No.7304 of 2020

M.GOVINDARAJ, J.

kpr



CrI.O.P.No.734 of 2020

23.04.2020

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